

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.2866
TO BE ANSWERED ON 20.03.2017**

Safety Measures in Schools

2866. SHRI PINAKI MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) in view of the recent incidents of small school children getting killed due to negligence or sex crimes within the school premises, whether there is proposal to make it mandatory for the schools or their management to deploy security guards from government rehabilitation centres for ex-army or ex-Para-military personnel;

(b) if so, the details thereof and the time by when they are likely to be deployed; and

(c) whether the Government considers deploying the home guards in all the Government schools to provide quality security services in schools?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): There is no such proposal for deployment of Ex. Army or Ex.- Paramilitary personnel for safety of school children in schools. However, this Ministry issues Guidelines from time to time under section 35 (i) of the Right of Children to Free and Compulsory Education Act - 2009 on various safety aspects of children in schools. The Central Board of Secondary Education (CBSE) has also formulated and circulated detailed guidelines to its affiliated schools for safety of students in schools.

(b) and (c): Do not arise.

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